

LOK SABHA

LIST OF BUSINESS

Monday, March 20, 2023 / Phalguna 29, 1944 (Saka)

11 A.M.

QUESTIONS

1. **QUESTIONS** entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

2. **SHRI RAO INDERJIT SINGH** for Ministry of Corporate Affairs;
3. **SHRI SHRIPAD YESSO NAIK** for Ministry of Ports, Shipping and Waterways;
4. **SHRI ARJUN RAM MEGHWAL** for Ministry of Culture;
5. **GENERAL (RETD.) V.K. SINGH** for Ministry of Civil Aviation;
6. **SHRI KRISHAN PAL** for Ministry of Power;
7. **SHRI PANKAJ CHAUDHARY** for Ministry of Finance;
8. **PROF. S.P. SINGH BAGHEL** for Ministry of Law and Justice;
9. **SHRIMATI RENUKA SINGH SARUTA** for Ministry of Tribal Affairs;
10. **SHRI RAMESWAR TELI** for Ministry of Petroleum and Natural Gas and Ministry of Labour and Employment;
11. **SHRIMATI ANNPURNA DEVI** for Ministry of Education;
12. **SHRI KAUSHAL KISHORE** for Ministry of Housing and Urban Affairs;

13. **SHRI AJAY BHATT** for Ministry of Defence;
14. **SHRI BHAGWANTH KHUBA** for Ministry of New and Renewable Energy and Ministry of Chemicals and Fertilizers;
15. **DR. SUBHAS SARKAR** for Ministry of Education;
16. **DR. BHAGWAT KISHANRAO KARAD** for Ministry of Finance;
17. **DR. BHARATI PRAVIN PAWAR** for Ministry of Health and Family Welfare;
18. **SHRI BISHWESWAR TUDU** for Ministry of Jal Shakti; and
19. **DR. MUNJAPARA MAHENDRABHAI** for Ministry of AYUSH.

(Printed on a Separate list)

REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS

20. SHRI SANTOSH KUMAR GANGWAR

SHRI LAVU SRI KRISHNA DEVARAYALU to present the Nineteenth Report (Hindi and English versions) of the Committee on Public Undertakings (17th Lok Sabha) on the subject 'Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited (IIFCL) based on C&AG Audit Para No. 5.1 of Report No. 18 of 2020'.

**REPORT OF JOINT COMMITTEE ON THE JAN VISHWAS
(AMENDMENT OF PROVISIONS) BILL, 2022**

21. SHRI P. P. CHAUDHARY

SHRI RATTAN LAL KATARIA to present the Report (Hindi and English versions) of the Joint Committee on the Jan Vishwas (Amendment of Provisions) Bill, 2022.

**STATEMENT OF COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

22. DR. KIRIT P. SOLANKI

SHRI CHHEDI PASWAN to lay on the Table the Final Action taken Statement (Hindi and English versions) of the Government on the recommendations contained in Chapter I of the Sixteenth Report (17th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government in the Fifth Report (17th Lok Sabha) pertaining to the Ministry of Home Affairs on the subject 'Reservation for and employment of Scheduled Castes and Scheduled Tribes in New Delhi Municipal Council (NDMC)'.

REPORTS OF STANDING COMMITTEE ON HOUSING AND URBAN AFFAIRS

23. SHRI RAJIV RANJAN SINGH *alias* LALAN SINGH

SHRI HASNAIN MASOODI to present the following Reports (Hindi and English versions) of the Standing Committee on Housing and Urban Affairs (2022-23):-

- (1) Seventeenth Report (Seventeenth Lok Sabha) on the subject, 'Evaluation of Implementation of Pradhan Mantri Awas Yojana (Urban)'.
- (2) Eighteenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Ministry of Housing and Urban Affairs.

REPORTS OF STANDING COMMITTEE ON WATER RESOURCES

24. SHRI PARBATBHAI SAVABHAI PATEL

SHRI HASMUKHBHAI SOMABHAI PATEL to present the following Reports (Hindi and English versions) of the Standing Committee on Water Resources (2022-23):-

- (1) Twentieth Report on Demands for Grants (2023-24) of the Ministry of Jal Shakti (Department of Water Resources, River Development & Ganga Rejuvenation).
 - (2) Twenty-first Report on Demands for Grants (2023-24) of the Ministry of Jal Shakti (Department of Drinking Water & Sanitation).
 - (3) Twenty-second Report on the subject 'Groundwater: A valuable but diminishing resource'.
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REPORTS OF STANDING COMMITTEE ON HOME AFFAIRS

25. SHRI VISHNU DAYAL RAM

SHRI DULAL CHANDRA GOSWAMI to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Home Affairs:-

- (1) 242nd Report on 'Demands for Grants (2023-24) of the Ministry of Home Affairs'.
- (2) 243rd Report on 'Demands for Grants (2023-24) of the Ministry of Development of North Eastern Region'.
- (3) 244th Report on Action Taken by Government on the Recommendations/Observations contained in the Two Hundred Thirty-seventh Report on 'Police - Training, Modernisation and Reforms'.

REPORTS OF STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT, FORESTS AND CLIMATE CHANGE

26. DR. DHAL SINGH BISEN

SHRI RAM SHIROMANI VERMA to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Science and Technology, Environment, Forests and Climate Change:-

- (1) Three Hundred Seventy-third Report on Demands for Grants (2023-24) of the Department of Atomic Energy.
- (2) Three Hundred Seventy-fourth Report on Demands for Grants (2023-24) of the Department of Biotechnology.

- (3) Three Hundred Seventy-fifth Report on Demands for Grants (2023-24) of the Department of Scientific and Industrial Research.
- (4) Three Hundred Seventy-sixth Report on Demands for Grants (2023-24) of the Department of Science and Technology.
- (5) Three Hundred Seventy-seventh Report on Demands for Grants (2023-24) of the Department of Space.
- (6) Three Hundred Seventy-eighth Report on Demands for Grants (2023-24) of the Ministry of Environment, Forest and Climate Change.
- (7) Three Hundred Seventy-ninth Report on Demands for Grants (2023-24) of the Ministry of Earth Sciences.

REPORTS OF STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

27. DR. KRISHNA PAL SINGH YADAV

DR. SANGHMITRA MAURYA to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Health and Family Welfare:-

- (1) 143rd Report of the Committee on Demands for Grants 2023-24 (Demand No. 46) of the Department of Health and Family Welfare, Ministry of Health & Family Welfare.
- (2) 144th Report of the Committee on Demands for Grants 2023-24 (Demand No. 47) of the Department of Health Research, Ministry of Health & Family Welfare.

- (3) 145th Report of the Committee on Demands for Grants 2023-24 (Demand No. 4) of the Ministry of Ayush.
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**REPORTS OF STANDING COMMITTEE ON PERSONNEL,
PUBLIC GRIEVANCES, LAW AND JUSTICE**

28. SHRI SURESH KUMAR PUJARI

SHRI RAGHU RAMA KRISHNA RAJU KANUMURU to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (1) 126th Report on Demands for Grants (2023-24) of the Department of Personnel & Training.
 - (2) 127th Report on Demands for Grants (2023-24) of the Department of Administrative Reforms & Public Grievances, and Department of Pensions & Pensioners Welfare.
 - (3) 128th Report on Demands for Grants (2023-24) of the Department of Justice.
 - (4) 129th Report on Demands for Grants (2023-24) of the Department of Legal Affairs.
 - (5) 130th Report on Demands for Grants (2023-24) of the Legislative Department.
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STATEMENT BY THE MINISTER

29. DR. BHAGWAT KARAD to make a Statement (i) correcting the reply given on 04.04.2022 to Unstarred Question No. 5085 asked by Shri Manickam Tagore B., MP regarding 'Clubbing of Loans' and (ii) giving reasons for delay in correcting the reply.

**STATEMENT BY MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

30. SHRI ARJUN RAM MEGHWAL to make a statement regarding Government Business for the week commencing the 20th March, 2023.

31. MATTERS UNDER RULE 377.

THE UNION TERRITORY OF JAMMU AND KASHMIR BUDGET

***32. GENERAL DISCUSSION** on the Budget of the Union Territory of Jammu and Kashmir for 2023-24.

***33. DISCUSSION AND VOTING** on the Demands for Grants for the Union Territory of Jammu and Kashmir for the financial year 2023-24 (*Printed on separate list*).

SUPPLEMENTARY DEMANDS FOR GRANTS (THE UNION TERRITORY OF JAMMU AND KASHMIR)

***34. DISCUSSION AND VOTING** on the Supplementary Demands for Grants for the Union Territory of Jammu and Kashmir for the financial year 2022-23 (*Printed on separate list*).

SUPPLEMENTARY DEMANDS FOR GRANTS

***35. DISCUSSION AND VOTING** on the Supplementary Demands for Grants - Second Batch for 2022-23 (*Printed on separate list*).

***Item nos. 32 to 35 to be taken up together.**

LEGISLATIVE BUSINESS

Contingent Notices of Bills

(i) Jammu and Kashmir appropriation Bills for introduction, consideration and passing

@ The Jammu and Kashmir Appropriation (No.2) Bill, 2023.

36. SHRIMATI NIRMALA SITHARAMAN to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union Territory of Jammu and Kashmir for the services of the financial year 2023-24.

ALSO to introduce the Bill.

37. SHRIMATI NIRMALA SITHARAMAN to move that the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union Territory of Jammu and Kashmir for the services of the financial year 2023-24, be taken into consideration.

ALSO to move that the Bill be passed.

@ To be taken up in case Demands for Grants (Union Territory of Jammu and Kashmir) for 2023-24, are voted.

38. SHRIMATI NIRMALA SITHARAMAN to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Jammu and Kashmir for the services of the financial year 2022-23.

The Jammu and Kashmir Appropriation Bill, 2023.

ALSO to introduce the Bill.

39. SHRIMATI NIRMALA SITHARAMAN to move that the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Jammu and Kashmir for the services of the financial year 2022-23, be taken into consideration.

ALSO to move that the Bill be passed.

To be taken up in case Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2022-23, are voted.

(ii) Appropriation Bill for introduction, consideration and passing

\$ The
Appropriation
(No.2) Bill,
2023.

40. SHRIMATI NIRMALA SITHARAMAN to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2022-2023.

ALSO to introduce the Bill.

41. SHRIMATI NIRMALA SITHARAMAN to move that the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2022-2023, be taken into consideration.

ALSO to move that the Bill be passed.

\$ To be taken up in case Supplementary Demands for Grants for 2022-23, are voted.

THE UNION BUDGET*(Second Stage)*

42. DISCUSSION AND VOTING on the Demands for Grants under the control of the Ministry of Railways for 2023-24 *(Printed on separate list).*

(Cut motions printed on separate lists to be moved)

43. DISCUSSION AND VOTING on the Demands for Grants under the control of the Ministries of Rural Development and Panchayati Raj for 2023-24 *(Printed on separate list).*

(Cut motions printed on separate list to be moved)

NEW DELHI;
March 17, 2023
Phalguna 26, 1944 (Saka)

UTPAL KUMAR SINGH
Secretary General